

Z

SLP(C)No. 7421 OF 2001

ITEM No.201

Court No. 9

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7421/2001

(From the judgement and order dated 04/08/2000 in CWP 6915/2000
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MAHARSHI DAYANAND UNIVERSITY, ROHTAK

Petitioner (s)

VERSUS

R.N. GUPTA & ORS.

Respondent (s)

(With appln(s). for c/delay in filing SLP, permission to place addl.
documents on record, directions, exemption from filing O.T. and
prayer for interim relief)

(For Final Disposal)

Date : 19/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Nidhesh Gupta,Adv.
Ms. S. Janani,Adv.

For Respondent (s)Mr. M.N. Krishnamani,Sr.Adv.
Mr. Aseem Mehrotra,Adv.
Mr. Goutam Bhakat,Adv.
Mr. Abhijat P. Medh,Adv.

Mr. C. Badri Nath Babu,Adv.
Mr. Bimal Roy Jad,Adv.

Mr. Arvind Nayar,Adv.
Ms. Kavita Wadia,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the special leave petition for final disposal, on a Friday, in the month of February, 2004.

[T.I. Rajput] [Shelly Sengupta]
Court Master Court Master